

versions). [Placed in Library. See No. LT-4475/73].

LAW COMMISSION'S REPORTS ON ESTATE DUTY ON PROPERTY ACQUIRED AFTER DEATH AND ON THE RIGHT TO SUE FOR PENSIONS OF RETIRED MEMBERS OF PUBLIC SERVICES

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY) beg to lay on the Table—

- (1) A copy of the Fifty-second Report of the Law Commission on Estate Duty on property acquired after death.
- (2) A copy of the Fifty-third Report of the Law Commission on the effect of the Pensions Act, 1871, on the right to sue for pensions of retired members of the public services.

[Placed in Library. See No. LT-4476/73].

ANNUAL ETC. REPORT OF D. V. C. FOR 1970-71 AND REVIEW AND ANNUAL REPORT OF RURAL ELECTRIFICATION CORPORATION LTD., NEW DELHI

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation along with Audit Report on the accounts thereof for the year 1970-71, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. LT-4477/73].
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the

Rural Electrification Corporation Limited, New Delhi, for the year 1971-72.

- (ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4478/73].

APPOINTMENT TO PANEL OF CHAIRMEN

MR. SPEAKER: I have to inform the House that under rule 9(1) of the Rules of Procedure and Conduct of Business in Lok Sabha, I have nominated Shri S. A. Kader on the Panel of Chairman vice Shri R. D. Bhandare ceased to be Member of Lok Sabha.

PUBLIC ACCOUNTS COMMITTEE SEVENTY-FIRST REPORT

SHRI SEZHIYAN (Kumbakonam): I beg to present the Seventy-first Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Forty-third Report relating to Customs.

STATEMENT RE. SUBMISSION OF INTERIM REPORTS BY THE NATIONAL COMMISSION ON AGRICULTURE

THE MINISTER OF AGRICULTURE (SHRI F. A. AHMED): Sir, I beg to lay on the Table a statement regarding submission of Interim Reports by the National Commission on Agriculture.

Statement

As Members are aware, the National Commission on Agriculture, set up by the Government of India, has